

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
APEX STEEL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	APEX STEEL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19.07.1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Patna
4.	Corporate Identity No. of corporate debtor	U27310BR1999PTC008912
5.	Address of the registered office and principal office (if any) of corporate debtor	106, Ashiana Towers Exhibition Road, Patna-800001, Bihar, India
6.	Date of closure of Insolvency Resolution Process	19.08.2026
7.	Liquidation commencement date of corporate debtor	19.08.2026 (Order received on 25.08.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Rachna Anchalia IBBI/IPA-001/IP-P01572/2019-2020/12602
9.	Address and e-mail of the liquidator, as registered with the Board	Madhuvan Apartment, 5th Floor, Flat-B5, 48/11 Jessore Road, Kolkata- 700055 Email: ca.rachna1978@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	16B Robert Street, 2nd Floor, Kolkata- 700 012 Email: cirp.apexsteel@gmail.com
11.	Last date for submission of claims	08.09.2026

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the Apex Steel Private Limited on 19.08.2026 (Order received on 25.08.2026).

The stakeholders of Apex Steel Private Limited are hereby called upon to submit their claims with proof on or before 08.09.2026 (14 days from Liquidation commencement date), to the liquidator at the address mentioned against item No.10. Claim forms are available at <https://www.ibbi.gov.in/home/downloads>

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 in the liquidation process.]



Rachna Anchalia

Date : 29.08.2026
Place : Kolkata

Rachna Anchalia
Liquidator of Apex Steel Private Limited
Regn No. IBBI/IPA-001/IP-P01572/2019-2020/12602
AFA No: AA1/12602/02/300627/109492, valid till 30.06.2027

Alliance Air flight suffers tyre burst while landing at Bilaspur airport, all 41 on board safe

BILASPUR
(CHHATTISGARH) : A Delhi-

NAME CHANGE

I hitherto known as Mohammed Mujibullah Hasnuddin Ahmed son of Hasnuddin Ahmed, residing at 566, Gali No-2, Ashi Nagar, Mother Teresa School, Po-Swan, Sivan-841228 Bihar, have changed my name and shall hereafter be known as Mohammad Mozbulah.

NAME CHANGE

I hitherto known as NASRIT PERWEEN, DOB-02-03-1994, Daughter of MD SHAHVAJ Residing at VILLAGES- RASULPUR, PO-HAYAGHAT, P.S.-HAYAGHAT, DIST.-DARBHANGA, BIHAR-847301 have changed my name and shall hereafter be known as NASRIN PARVEEN.

AFFIDAVIT

I, Neeraj Kumar, son of Vijay Kumar Dwivedi, resident of Village & Post Ankur P.S. God, Dist. Aurangabad and currently residing at Vill- Maranpur, Haveli Road, Birji Lodge Gali P.S. Vishnupath, Dist. Gaya, Bihar, reference Affidavit No. 33945 dated 27-08-2026 that my daughter, Vaishnavi Kumari is enrolled at Kendriya Vidyalaya No. 2, O.T. Panharup Cantt, Gaya. While her father's name is recorded as "Niraj Kumar" on her Aadhaar card (7996 6787 478), it is incorrectly recorded as "Niraj Dube" in her school records (School ID: 17162211701184; Session: 2023-24); the correct name of the father is "Niraj Kumar."

AFFIDAVIT

I, Indra Kumar Bharti, Bhikhar Paswan resident of Village-Post-Dunhi, P.S.-Garhpura, Sub-Division-Bahin, District- Begusarai, Bihar do hereby solemnly affirm and declare as That DIVYASHU BHARTI is my daughter. That in my daughter's Aadhaar Card bearing No. 8153 4322 3985, her name is recorded as "DIVYASHU BHARTI" whereas in her Birth Certificate bearing Registration No.16, her name is also recorded as "DIVYASHU BHARTI". That the name DIVYASHU BHARTI mentioned in the Aadhar card and the name "DIVYASHU BHARTI" mentioned in the Birth Certificate both refer to one and the same person, namely my daughter. That the name of my daughter as mentioned in the Birth Certificate is her correct name DIVYASHU BHARTI. Affidavit no- 9269 Date - 12/08/2026.



Bilaspur flight operated by Alliance Air suffered a tyre burst while landing at Bilaspur airport on Friday, though all 41 people on board were safely evacuated, officials said.

The incident involving flight 91613 occurred at

around 11 a.m. when the aircraft, carrying 37 passengers and four crew members, was landing at the airport, an official said.

According to officials, the aircraft's left-side tyre suffered a puncture during the landing. Following the inci-

dent, all passengers and crew members were safely evacuated from the aircraft and taken from the runway to the terminal building. There were no reports of any injuries in the incident, officials said. The airline subsequently cancelled the flight

that was scheduled to operate onward from Bilaspur, the official said.

Further details about the incident are awaited. Alliance Air is a government-owned regional airline in India that primarily connects tier-2 and tier-3 cities with major metro-politan centres.

Founded in April 1996 as a subsidiary of Indian Airlines, the airline was earlier known as Air India Regional. Following the privatisation of Air India, Alliance Air now operates independently under AI Asset Holding Limited (IAHL), a government-owned special purpose vehicle.

Headquartered in New Delhi, Alliance Air has operational hubs in Bengaluru, Chennai, Delhi, Hyderabad, Kolkata and Mumbai.

India and Kuwait agree to strengthen defence cooperation

NEW DELHI : The inaugural meeting of the India-Kuwait Joint Defence Committee (JDC) was held in New Delhi on Friday, where the two countries agreed to further strengthen bilateral defence cooperation across a wide range of areas, including training, military exercises, military medicine, staff talks, defence industry, and Research and Development.

The first meeting of the JDC marked an important step towards operationalising the objectives outlined in the Memorandum of Understanding (MoU) on Defence Cooperation between India and Kuwait, signed during the visit of the Prime Minister of India to Kuwait in December 2024. The meeting was chaired by Joint Secretary Amitabh Prasad and Brigadier General Raed

Alskaran of the five-member Kuwaiti delegation. The Indian delegation comprised representatives from the three Services, Department of Defence Production, Defence Research and Development Organisation (DRDO), Armed Forces Medical Services and the Ministry of External Affairs (MEA).

Ahead of the JDC meeting, Brigadier General Raed Alskaran laid a wreath at the National War Memorial, New Delhi and paid hom-

age to the fallen heroes. The Kuwaiti delegation visited Defence Public Sector Undertakings (DPSUs) Bhawan, New Delhi, on the first day of their visit, where discussions were held with representatives of the Indian defence industry on potential areas of mutual cooperation. An industry interaction with the Kuwaiti delegation is also scheduled for the second day of the visit. India and Kuwait enjoy traditionally warm and friendly relations.

320 Indian nationals remain out of contact after Nepal floods, 400 on Chinese side

NEW DELHI : The Ministry of External Affairs (MEA) said on Friday that 320 Indian nationals remained out of contact following the deadly floods in Nepal, while 400 Indian nationals on the Chinese side were safe.

Addressing a bi-weekly press briefing in New Delhi on Friday, MEA spokesperson Randhir Jaiswal stated that 84 Indian nationals, including 63 Indian nationals who were working at Trishuli-1 hydropower project, have been rescued so far. He further stated that 96 Indian nationals who were stranded on the Chinese side have safely crossed into Nepal by land.

On the situation of Indian nationals in Nepal, Jaiswal said, "First good news, 21 Indian nationals who had yesterday arrived in Kathmandu from the area that was affected by this flood, they have



today landed in Delhi. They have just landed. These 21 Indian nationals, are from Tamil Nadu and they arrived by Indigo flight which just landed in Delhi. Yesterday our Ambassador had met them in Kathmandu and inquired about their well-being. In addition to these 21 Indian nationals, yesterday I had informed you, we had given you an update about 63 Indian nationals who were working at Trishuli-1 hydropower project, they were also rescued yesterday."

"In addition to these 21 and 63, we have learnt that 96 Indian nationals who were stranded on the Chinese side have safely crossed into Nepal by land and efforts are underway to have them evacuated. We shall be sharing with you details about them

as and when we have more information about the particulars etc," he added.

Jaiswal stated that around 100 persons of Indian-origin who hold other nationalities and may have travelled for Kailash Mansarovar Yatra remained out of contact.

"As far as the number of people who are not able to contact or who are missing, the figure at this point in time is 320. But, please do keep in mind that we are in a dynamic situation, so figures keep going up and down. Also, we have to reconcile several lists that we are dealing with. There are also around 100 persons of Indian-origin who remain uncontactable. So, these are people of Indian origin who may have gone for Kailash Mansarovar Yatra, but they hold other national-

ties. Our MEA control room here is working round the clock as is the case with the control rooms in our Embassy in Kathmandu as also our Embassy in Beijing."

The MEA spokesperson said that 400 Indian nationals who were on the Chinese side were safe and able to contact their families. He said that Indian Embassy in China has been working with local authorities to ensure evacuation of 400 people stranded on the Chinese side.

"On the Chinese side, we have 400 Indian nationals,

They are safe. They have been in touch with their family because phones, etc, I'm told is working on that side. Our embassy has been in touch with several of them, in fact, with their team leaders and their travel agent. Many of their family members also contacted us through the helpline numbers that our embassy is running right now in Beijing...As I said earlier that it's a dynamic situation so we will give you updated figure later but at this point in time we are talking about around 400 people.

FORM B
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(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE INFORMATION OF THE STAKEHOLDERS OF
APEX STEEL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	APEX STEEL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19.07.1999
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Patna
4.	Corporate Identity No. of corporate debtor	U27130BR1999PTC008912
5.	Address of the registered office and principal office (if any) of corporate debtor	106, Ashiana Towers Exhibition Road, Patna-800001, Bihar, India
6.	Date of closure of Insolvency Resolution Process	19.08.2026 (Order received on 25.08.2026)
7.	Liquidation commencement date of corporate debtor	19.08.2026 (Order received on 25.08.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Rachna Anandh IB/LPA/2019/P-01572/2019-2020/2602
9.	Address and e-mail of the liquidator, as registered with the Board	Madhavu Apartment, 5th Floor, Flat-85, 48/11 Jayore Road, Kolkata-700055 Email: ca.rachna197@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	168 Robert Street, 2nd Floor, Kolkata-700012 Email: corp.aesl@gmail.com
11.	Last date for submission of claims	08.09.2026

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the Apex Steel Private Limited on 19.08.2026 (Order received on 25.08.2026).

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Sd/-
Rachna Anandh
Liquidator of Apex Steel Private Limited
Regn No. IB/LPA/2019/P-01572/2019-2020/2602
AFA No: AA112602/02/2006271/09492, valid till 30.06.2027
Date: 20.08.2026
Place: Kolkata

Chola
Enter a better life

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

CORPORATE OFFICE:
"CHOLA CREST", 654 & 55, Super B-4, Thiru VI Ka Industrial Estate, Gindiy, Chennai - 600 032, India
REGIONAL OFFICE: 654 & 55/1, Chowlinges Road, 4th Floor, Chowlinges Road, Opp. Mehru Children's Museum in Ralindra Sadan, Kolkata - 700 071, W.B.

DEMAND NOTICE

Branch Office : Ahluwalia Building, Exhibition Road, Near Prema Honda Service Centre, Patna, Bihar, Pin - 800 001

DEMAND NOTICE ISSUED UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

You, the under mentioned Borrower / Mortgagee are hereby informed that the Company has initiated proceedings against you under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and that the Notice under section 13(2) of the Act sent to you by Registered Post Act. Due for Borrowers has been returned unfiled. Hence, you are hereby called upon to take notice and pay the outstanding loan amount mentioned against the said account with interest accrued there from within 60 days from the date of this publication, failing which the Company will proceed against you by exercising its right under Sub-Section (4) of Section 13 of the Act by enforcing the below mentioned security to realize its dues with interests and cost. It is needless to mention that this notice is addressed to you without prejudice to any other remedy available to the Company.

Loan A/c. Nos. : HE01AFFF0000085342 & HE01AFFF0000018830	Description of the Immovable Property : All that piece and parcel of Residential Land measuring area of 131/2 Decimals (13.25 Decimals) situated at Mouza - Chapra Harchanda, Thana - Kanti, Registrar - Moulpur Sub Division and District - Muzaffarpur, Circle - Kanti, Thana No. 126, Khata No. 447, Plot No. 916 and bounded as follows - North : Nig Mohi Kharsa Me, South : Ganesh Ray & Khersa 258 old, East : Angina Paswan, West : Sadak.	Loan Amount : Rs. 15,00,000.00 (Rupees Fifteen Lakhs only) & Rs. 20,10,000.00 (Rupees Twenty Lakhs Ten Thousand only)
1. Vipin Kumar (Applicant) Raksha East, Raksha, Muzaffarpur, Bihar - 843109		Date of Demand Notice : 11.08.2026 NPA Date : 03.08.2026
2. Vipin Kumar (Applicant) Harachanda Chowk, Rani Pokhar Road Hanuman Mandir, Muzaffarpur, Bihar, Pin - 843109		Outstanding Amount : Rs. 31,84,859.00 (Rupees Thirty One Lakh Eighty Four Thousand Eight Hundred Fifty Nine only) as on 11.08.2026 together with future interest, penal charges, other charges, and all the incidental expenses
3. Vipin Kumar (Applicant) C/o. Vipin Kumar, Raksha, Near Hanuman Mandir Muzaffarpur, Bihar, Pin - 843109		
4. Nareesh Sah (Co-Aplicant) C/o. Basakhi Sah, Raksha East, Raksha, Muzaffarpur, Bihar, Pin - 843109		
5. Mrs. Sahu General Store (Co-Aplicant) Harachanda Chowk, Rani Pokhar Road, Muzaffarpur, Bihar, Pin - 843109		
6. Kiran Devi (Co-Aplicant) , Raksha East, Raksha, Muzaffarpur, Bihar - 843109		
7. Mrs. Sahu Enterprises (Co-Aplicant) , C/o. Vipin Kumar, Raksha, Muzaffarpur, Bihar - 843109		
Loan A/c. No. : HE01ARB00000020457	Description of the Immovable Property : All that piece and parcel of Residential Land with constructed having area 1.61 Decimals situated at Mouza - Harhela Madhpur, Thana - Bahadpura, Registrar - Sub Division and District - Darbhanga, Circle - Bahadpura, Thana No. 243, Khata Nos 1242(0) 568(N), Plot Nos. 1222(O) 1354(N) having following Boundaries - North : Rasta Kachchi 10 Fit Chandra, South : Mahesh Mehra & Others, East : Nimra Mishra, West : Sri Sumit Kumar Chaudhary.	Loan Amount : Rs. 20,10,000.00 (Rupees Twenty Lakhs Ten Thousand only)
1. Rashmi Kumar (Applicant) Barhela Madhpur Housing Board, Gyan, Roshni Road, Laheriaasari, Bahadpura, Darbhanga Bihar, Pin - 846001		Date of Demand Notice : 11.08.2026 NPA Date : 03.08.2026
2. Rashmi Kumar (Applicant) , Gudri Bazar, Laheriaasari Bahadpura, Darbhanga, Bihar, Pin - 846001		Outstanding Amount : Rs. 22,04,162.00 (Rupees Twenty Two Lakh Four Thousand One Hundred Sixty Two only) as on 11.08.2026 together with future interest, penal charges, other charges, and all the incidental expenses
3. Sumit Kumar Choudhary (Co-Aplicant) Barhela Madhpur Housing Board, Gyan, Roshni Road, Laheriaasari, Bahadpura, Darbhanga Bihar, Pin - 846001		
4. Ambe Chhuri Bhandar (Co-Aplicant) Gudri Bazar Laheriaasari, Bahadpura, Darbhanga, Bihar - 846001		
Loan A/c. Nos. : HE01HJP00000008647 & HE01HJP00000007318	Description of the Immovable Property : All that piece and parcel of residential land measuring area of 2/2 Decimals equivalent to 10 Dhur, situated at Mouza - Dighikala, P.S.- Hajipur Sadar, District - Vaishali, under Thana No. 105, Hakla No. 8, Khata No. 245, Khersa No. 1897 and bounded as follows - North : House of Manoj Kumar, South : Private Road, East : Shashi Prabha, West : Mayra Devi.	Loan Amount : Rs. 13,00,000.00 (Rupees Thirteen Lakhs only) & Rs. 2,00,000.00 (Rupees Two Lakhs only)
1. Lalan Kumar Sah (Applicant) , C/o. Doman Shah Dighi Kala Puri, Hajipur, Vaishali, Bihar - 844101		Date of Demand Notice : 11.08.2026 NPA Date : 03.08.2026
2. Lalan Kumar Sah (Applicant) , Abdulpur Chowk, Rasulpur, Mahua, Vaishali, Bihar - 844122		Outstanding Amount : Rs. 20,66,839.00 (Rupees Twenty Lakh Sixty Six Thousand Eight Hundred Thirty Nine only) as on 11.08.2026 together with future interest, penal charges, other charges, and all the incidental expenses
3. Meenadevi (Co-Aplicant) , Dighi Kala Puri Railway Zonal Office, Hajipur, Vaishali, Bihar - 844101		
4. Maa Laxmi Sudha General Store (Co-Aplicant) Abdulpur, Chowk Rasulpur, Mahua, Vaishali Bihar, Pin - 844122		
5. Meena Devi (Co-Aplicant) , C/o. Lalan Kumar Sah Dighi Kala Puri, Hajipur, Vaishali, Bihar - 844101		

Date : 29.08.2026
Place : Muzaffarpur, Darbhanga, Vaishali (Bihar)

Authorised Officer
Cholamandalam Investment and Finance Company Limited

पशुपालन निदेशालय
डेयरी, मत्स्य एवं पशु संसाधन विभाग, बिहार सरकार

खुरपका-मुँहपका रोग (FMD)

नियंत्रण कार्यक्रम (Round-VII)

10 जुलाई, 2026 से बिहार के सभी जिलों में

शुरु है टीकाकरण अभियान

सुरक्षित गौ-वंश, समृद्ध किसान, समृद्ध बिहार

केवल गौ पशु (गाय, बैल, बछड़ा, बछड़ी) और भैंस को ही टीका लगाया जाएगा

पूरी तरह मुफ्त टीकाकरण आपके घर आपके द्वार

किसी भी शुल्क की आवश्यकता नहीं

✓ यह बीमारी गौवंश और भैंस को बुखार, मुँह के छाले, लंगड़ापन, दूध उत्पादन में कमी का कारण बनती है।

✓ समय पर टीकाकरण से जानवर स्वस्थ रहते हैं और किसानों की आय सुरक्षित रहती है।

टीकाकरण के समय आवश्यक जानकारी दें:

आधार संख्या
अपनी गौ-वंश या भैंस के मालिक का 12 अंकी आधार संख्या दें

मोबाइल OTP
टीकाकर्मी को आपके मोबाइल पर प्राप्त OTP बतायें

कृपया टीकाकर्मी को आधार संख्या एवं मोबाइल पर प्राप्त OTP अवश्य उपलब्ध करायें।

टीकाकरण के फायदे

- ✓ खुरपका-मुँहपका रोग से सुरक्षा
- ✓ दूध उत्पादन में वृद्धि
- ✓ पशु की सेहत और वजन में सुधार
- ✓ आर्थिक लाभ और रोग का नियंत्रण

यह सेवा आपके द्वार पर

- ✓ पशु टीकाकर्मी आपके घर आएंगे
- ✓ पूर्णतः नि:शुल्क सेवा

अपनी गौ-वंश और भैंस को सुरक्षित बनायें, समय पर टीका लगावायें

अधिक जानकारी के लिए अपने नजदीकी पशु चिकित्सालय/प्रखंड पशु चिकित्सा वधाधिकारी से संपर्क करें

पशुपालन सूचना एवं प्रसार कार्यालय, बिहार, पटना द्वारा जनहित में प्रकाशित

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